

REPORTS OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SECOND LOK SABHA

Seventy Fifth Report



LOK SABHA SECRETARIAT
NEW DELHI

1960

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COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS
Seventy-fifth Report
(SECOND LOK SABHA)

I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Seventy-fifth Report.

2. The Committee met on the 19th December, 1960 for -

- (1) Classification and allocation of time for discussion of the Bills (vide Appendix).
- (2) Examination of the following Bills under Rule 294(1)(a) of the Rules of Procedure seeking to amend the Constitution -.
 - (i) Constitution (Amendment) Bill (Amendment of Article 217) by Shri Ram Krishan Gupta.
 - (ii) Constitution (Amendment) Bill (Amendment of Article 316) by Shri Shree Narayan Das.

II. Classification and allocation of time to Bills

3. The Members concerned had been invited to present before the Committee their views on their Bills. Sarvashri K.T.K. Tangamani and Shree Narayan Das attended the sitting.

4. After considering all aspects of the Bills, the Committee placed all the four Bills in category 'B' and allotted time for each of the Bills as shown in column 5 of the Appendix.

P.T.C.

III. Examination of the Constitution
(Amendment) Bills.

5. The Committee postponed the consideration of the Bills to the next sitting.

IV. Recommendations

6. The Committee recommends that the categorisation and allocation of time to Bills by the Committee as shown in the Appendix be agreed to by the House.

NEW DELHI,

HUKAM SINGH

The 20th December, 1960
Agrahayana 29, 1882 (Saka)

'FCS'

APPENDIX

Sl. No.	Name of the Bill and Member incharge	Bill No.	Category allotted	Time allotted by the Committee	Remarks
1.	Industrial Disputes (Amendment) Bill (Amendment of new Chapter V A) by Shri T.B. Vittal Rao.	78 of 1960	B	1 $\frac{1}{2}$ hours	
2.	Employees' Provident Funds (Amendment) Bill (Substitution of new section for section 6) by Shri T.B. Vittal Rao.	82 of 1960	B	1 $\frac{1}{2}$ hours	
3.	Charitable Trusts Bill by Shri Ram Krishan Gupta.	80 of 1960	B	1 hour	
4.	Delhi Rent Control (Amendment) Bill (Amendment of section 14) by Shri K.T.K. Tangamani.	83 of 1960	B	1 $\frac{1}{2}$ hours	

- Biswas -